

**[FORMA
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency
Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF
TECHNI COLOUR DREAM PANTS PRIVATE LIMITED**

RELEVANT PARTICULARS

1.	Name of Corporate Debtor	Technicolour Dream Pants Private Limited
2.	Date of incorporation of Corporate Debtor	21.04.2015
3.	Authority under which Corporate Debtor is incorporated/registered	Registrar of Companies, New Delhi
4.	Corporate Identity Number of Corporate Debtor	U74999DL2015PTC279333
5.	Address of Registered Office and Principal Office (if any) of the Corporate Debtor	31, Ground Floor, Sadhna Enclave, New Delhi New Delhi 110017
6.	Insolvency Commencement Date in respect of the Corporate Debtor	13.08.2024
7.	Estimated date of closure of Insolvency Resolution Process	09.02.2025
8.	Name and registration number of the Insolvency Professional acting as interim resolution professional	Rakesh Kumar Jain IBBI/IPA-002/IP-N00053/2017-18/10105
9.	Address and e-mail of the interim resolution professional, as registered with the Board	E-205, Basement, Greater Kailash Part-II, New Delhi -110048 sirshree.rakesh@gmail.com
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	E-205, Basement, Greater Kailash Part-II, New Delhi -110048 technicolour.cirp@gmail.com
11.	Last date for submission of claims	27.08.2024
12.	Classes of creditors, if any, under clause (b) of sub section (6A) of section 21, ascertained by the Interim Resolution Professional	Not available as per the information available with IRP till date A
13.	Name of Insolvency Professionals identified to act as Authorized Representative of Creditors in a class (Three names for each class)	Not applicable/A
14.	(a) Relevant Forms and (b) Details of Authorized Representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Not available as per the information available with IRP till date

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the TECHNICOLOUR DREAM PANTS PRIVATE LIMITED on 13/08/2024.

The creditors of TECHNICOLOUR DREAM PANTS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 27.08.2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA. Not applicable as per the information available with IRP

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-Rakesh Kumar Jain

Interim Resolution Professional

IBBI/IPA-002/IP-N00053/2017-18/10105

Authorisation for assignment valid till 31.12.2025

Date:14/08/2024

Place : New Delhi

Geetha Ads Ramakrishna 9032242118, 9440403689

